| Written Answers to [2 | | [24 July, 2017] | Unstarred Q | uestions 181 |
|-----------------------|--|-----------------|-------------|--------------|
| 1 | 2 | 3 | 4 | 5 |
| 2 | Gujarat | | | |
| | Sabarmati River Conservation Project Phase-II at Ahmedaba | | 29.10.2014 | 33.79 |
| 3 | Maharashtra | | | |
| | Pollution Abatement of River Mula-Mutha at Pune | 990.26 | 14.01.2016 | 25.99 |
| | Total | 1517.50 | | 74.28 |

Denotification of forest lands for industrial purposes in Andhra Pradesh

- 852. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether there is any request from the Andhra Pradesh Government to denotify forest lands for non-forest uses or for industrial purposes;
 - (b) if so, the details thereof;
- (c) the extent of land requested and the purpose for which it was requested; and
- (d) whether Government has denotified any forest land during the last three years in Andhra Pradesh?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) and (b) No proposal for denotification of forest land under Section 2 (i) of Forest (Conservation) Act, 1980 has been received from the Government of Andhra Pradesh.

- (c) However 5 proposals for diversion of forest land for industrial purposes involving a total of 5229.42 Ha. of forest land under Section 2(ii) of the Forest (Conservation) Act, 1980 have been received. The details are as below:
 - Proposal for diversion of 1018.22 hectares of forest land in Compartment Nos. 209, 211 and 212 of Nallajerla R.F., Eluru Division for establishment of Industrial hub, in favour of Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC Ltd.) for Establishing Industrial Park.

- Proposal for diversion of 1017.27 hectares of forest land in Compartment Nos. 216 to 220 of Unguturu - I & II Forest Block of Eluru Division for establishment of Industrial hub, in favour of Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC Ltd.).
- 3. Proposal for diversion of 1137.57 hectares of forest land in Compartment Nos. 210, 213, 214 and 215 of Nallajerla R.F., (Nallajerla -II) Eluru Division for establishment of Industrial hub, in favour of Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC Ltd.).
- Proposal for diversion of 1294.94 hectares of forest land in Compartment Nos. 199, 200 and 201 of Ramasingavaram Forest Block of Eluru Division for establishment of Industrial hub, in favour of Andhra Pradesh Industrial Infrastructure Corporation Limited (APIIC Ltd.).
- Proposal for diversion of 761.69 hectares of forest land in Compartment Nos. 231, 232, 233 I. S. Jagannadhapuram Forest Block of Eluru Forest Division for establishment of Electrical Machinery Manufacturing Sector, in favour of Zonal Manager, APIIC Ltd.
- (d) No forest land has been denotified under Section 2(i) of Forest (Conservation) Act, 1980 in last three years in Andhra Pradesh.

Elephants straying into human habitations

- 853. DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
- (a) whether the incidence of elephants straying into human habitations has been increasing;
 - (b) if so, the reasons therefor,
- (c) the number of human causalties which have taken place due to their attacks during the last three years; and
 - (d) the details of steps taken to tackle this problem?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): (a) Yes Sir. The incidences of elephants straying into human habitation has increased during the last few years.